

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/08/59/2024
NAME OF THE COMPANY	Ideal Detonators Pvt Ltd
NAME OF THE PETITIONER(S)	Poddatur Sadanand Reddy
NAME OF THE RESPONDENT(S)	Ideal Detonators Pvt Ltd
UNDER SECTION	59

ORDER

Present: Ld. Counsel Mr. Manoj Kumar Koyalkar for the Petitioner.

Ld. Counsel Mr. Rohan Aloor for the Respondent.

It is stated by Ld. Counsel for the Respondent that the counter has been e-filed.

Let physical copy of the counter be filed. **Matter is adjourned to 04.10.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)